No. 9/2/2010-Coord(RTI) Government of India Ministry of Corporate Affairs

5th Floor, "A" Wing, Shastri Bhawan Dr.Rajendra Prasad Road New Delhi.

Dated the 9th October, 2012.

OFFICE ORDER

In continuation to this Ministry's Office Order of even numbers dated 27.07.2011 and 20.06.2012 and in terms of Section 19(1) of the Right to Information Act, 2005, the following officers are hereby designated as the First Appellate Authorities in respect of the Sections shown against their names with immediate effect and until further orders:

1,	Shri Alok Kumar, Director	-	General	
2.	Shri Navneet Chouhan, Director	-	Admn-IV	
3.	Shri B. Koteshwara Rao, Director	-	International Cooperation,	
			Coordination & Infrastructure	
4.	Smt. Rita Dogra, Deputy Secretary	-	Professional Institutes, CL-III &	
<u> </u>			Insolvency	
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Shri Alok Kumar & Shri Navneet Chouhan, Directors would continue as the First Appellate Authorities for Ad.II Section, IEPF Section, CL-VI Section, CL-VII Section & Ad.IV Section respectively.

(Robert C. Tully)
Under Secretary to the Govt. of India
Tel.No. 23073734

To

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Sh. Alok Kumar, Director, MCA
Sh. B. Koteshwara Rao, Director, MCA
Sh. Navneet Chouhan, Director, MCA
Smt. Rita Dogra, Deputy Secretary, MCA

Copy to:-

- 1. PS to Minister & PS to MOS for Corporate Affairs
- 2. Sr. PPS to Secretary
- PPS to Addl. Secretary
- 4. Ps to JS(R)/PS t JS(M)/EA/Advisor (Cost)
- 5. All Officers and Sections in the Ministry
- 6. All Regional Directors/Registrar of Companies/Official Liquidators
- 7. E-Governance Cell with a request to upload the Office Order on the website of this Ministry.